



The e-Committee of the Supreme Court of India

Invites you for the e-inaugural of the new website for Judgments & e-Filing 3.0

(https://judgments.ecourts.gov.in/ & http://filing.ecourts.gov.in/)

by

Dr Justice Dhananjaya Y Chandrachud

Judge, Supreme Court of India and Chairperson, e-Committee

on 9 April 2021 at 05.00 PM

Watch live the inaugural function on the e-Court Services India YouTube Link

https://youtu.be/DalKImx8LOc.

Justice R C Chavan

Vice-Chairperson

Mr Atul M Kurhekar Memk Mr Ramesh Babu Member Memk Ms R Arulmozhi Selvi Memk Mr Kuldeep Singh Kushwah Memk

Member - Processes Member - Project Management Member - Human Resources Member - Systems

Programme

05.00 PM	Opening remarks
	Dr. Neeta Verma,
	Director General, National Informatics Centre.
05.10 PM	Presentation on the new website for Judgments & efiling 3.0
	Ashish J. Shiradhonkar,
	Scientist-F, HOD e-Courts Project.
05.25 PM	Special Address
	Mr Barun Mitra,
	Secretary, Department of Justice, Government of India
05.35 PM	Inaguration & Key note address
	Dr Justice Dhananjaya Y Chandrachud
	Judge, Supreme Court of India & Chairperson, e-Committee
05.45 PM	Vote of Thanks
	Justice R.C.Chavan,
	Vice-Chairperson, eCommittee, Supreme Court of India
